

[Print](#)**Defective Case Register from 2025-11-28 to 2025-11-28**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/36538/2025	JUGALA KISHORE PANDA	2025-11-28	Name of the victim/Informant under annex.1. has been furnished in page no.10
2	D-CRLREV/36591/2025	KULDEEP MOHANTY	2025-11-28	1 Index not correctly page mark .
3	D-ABLAPL/36473/2025	ABHIMANYU PARIDA	2025-11-28	1. Index Synopsis and Date Chart not signed. 2. Annexure 1 not marked and not attested.
4	D-ABLAPL/36477/2025	ABHISIDDHANTA SAHOO	2025-11-28	1. Page 9 of Annexure 1 not filed. 2. LTI of Pet. No.3 not attested. 3. OHCBA welfare Fund Rs.50 not paid
5	D-WP(C)/49156/2025	BIBHU PRASAD MOHANTY	2025-11-28	23-NOMENCLATURE NOT CORRECTLY FURNISHED .  This may be registered as CRLMC
6	D-WP(C)/48382/2025	SAMBIT PANIGRAHI	2025-11-28	Name of advocate not in capital letter in Vnama.
7	D-WP(C)/48662/2025	GYANA RANJAN SETHI	2025-11-28	14-NOT PROPERLY INDEXED.  Book marked not properly
8	D-CMP/48881/2025	AKSHAYA KUMAR SAHOO	2025-11-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
9	D-ABLAPL/36463/2025	ALOK KUMAR MOHAPATRA	2025-11-28	1. Name of PS mentioned in prayer not correct. 2. Paragraph declaration incomplete. 3. Annexure 1 page 15 to 17 not legible.
10	D-WP(C)/49316/2025	RABINDRA KUMAR PATNAIK	2025-11-28	1.O.P . No 6 not mentioned in Cause title.
11	D-CRLMP/36250/2025	MITALEE JESTHI	2025-11-28	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
12	D-BLAPL/36555/2025	AKSHAYA KUMAR SAHOO	2025-11-28	1.The Lower Court mentioned in the petition does not tally with that of rejection order
13	D-CRLMC/36695/2025	SAMVIT MOHANTY	2025-11-28	1. Paragraph no. not correctly furnished in the Petition.
14	D-ABLAPL/36327/2025	MAHIMANANDA SWAIN	2025-11-28	1. Name of Informant appearing in Synopsis, Para 1 and 2 be redacted. 2. Details of Informant appearing in Annexure1 page 8 9 12 13 and 14.
15	D-CRLMC/36766/2025	SOUBHAGYA SWAIN	2025-11-28	1. C.Copy of F.I.R. to be filed.
16	D-RSA/48007/2025	SUSANTA KUMAR TRIPATHY	2025-11-28	1.D.C.Fee of Rs.2827/- to be Paid. Put up for further S.R after Payment of D.C.Fee for computing the period of limitation
17	D-CRLREV/36253/2025	BIKASH CHANDRA PARIJA	2025-11-28	1 .Para -6 last sentence date of judgment not tally with index

18	D-CRLMC/36742/2025	BIKASH KARNA	2025-11-28	C.copy not filed.
19	D-ABLAPL/36466/2025	ALOK KUMAR MOHAPATRA	2025-11-28	1. GR Case No. left blank in Synopsis, CT, Para 1 and Prayer. 2. Occupation of Deponent not mentioned. 3. Sole Pet. is swearing for another.
20	D-CRLMC/36795/2025	SRINIVAS MOHANTY	2025-11-28	14-NOT PROPERLY INDEXED.
21	D-BLAPL/36547/2025	SALAUDDIN KHAN	2025-11-28	1. Annexure 1 is not attested
22	D-ABLAPL/36334/2025	SURENDRA KUMAR ROUT	2025-11-28	1. Page marking of Annexure 1 not correct.
23	D-CRLREV/36552/2025	NIRANJAN LENKA	2025-11-28	1. Put up SR after redacting the name Victim /Informant from the petition. 2 Informant name mentioned in page no 12 .
24	D-BLAPL/36557/2025	DEBASIS MISHRA	2025-11-28	1. Annexure 1 is not attested. 2. The lower Court mentioned in the petition does not tally with that of rejection order
25	D-WP(C)/49302/2025	SAIBRATA RATH	2025-11-28	Address of ops. not mentioned Vnama.
26	D-WP(C)/49128/2025	SANGRAM JENA	2025-11-28	Annexure 6 not neat
27	D-RSA/48065/2025	GOKULANANDA SAHU	2025-11-28	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Period of Delay 02 days
28	D-WP(C)/48577/2025	SPANDAN SRICHANDAN	2025-11-28	Name of the petitioner in the I.A not correctly mentioned.
29	D-WP(C)/49063/2025	SIDDHANT SARANGI	2025-11-28	Age of the petitioner not tally with cause title and affidavit and also I.A.
30	D-WP(C)/49180/2025	ASHIS KUMAR MISHRA	2025-11-28	Page no.19 not neat and legible
31	D-ABLAPL/36391/2025	ALOK KUMAR MOHAPATRA	2025-11-28	i) Page nos.15 and 16 not properly scanned.
32	D-WP(C)/49066/2025	GYANA RANJAN MAHAPATRA	2025-11-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 24 not neat.
33	D-WP(C)/49178/2025	ASHIS KUMAR MISHRA	2025-11-28	Page no.19 not neat and legible
34	D-WP(C)/49074/2025	SWAPNIL ROY	2025-11-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page marking not proper.
35	D-WP(C)/49181/2025	ASHIS KUMAR MISHRA	2025-11-28	Page no.19 not neat and legible
36	D-WP(C)/48699/2025	PRAMOD KUMAR JENA	2025-11-28	1. Date of representation under Annexure-3 does not tally with Index.
37	D-WP(C)/48704/2025	KUNAL KUMAR SWAIN	2025-11-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.18 to 40 not neat and legible.
38	D-ABLAPL/36398/2025	DEBIDUTTA MOHAPATRA	2025-11-28	i)Name and address of the victim mentioned in annexure-1(page 13 to 20).

39	D-ABLAPL/36469/2025	SUNIL KUMAR PALAI	2025-11-28	1. Details of Informant in Annexure 1 page 9 10 and 11.
40	D-WP(C)/49126/2025	SANGRAM JENA	2025-11-28	Page no.27 and annexure-6 not neat. Page no.29 not available.
41	D-RSA/48723/2025	SOUBHAGYA SWAIN	2025-11-28	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
42	D-CRLMC/36543/2025	DEBASHIS ROUTRAY	2025-11-28	1. As per impugned order under Annexure-2, the name of the Lower court does not tally with cause title
43	D-WP(C)/48636/2025	SOUBHAGYA SWAIN	2025-11-28	Nomenclature not correctly furnished in Index and V.Nama
44	D-CRLMC/36513/2025	LALATENDU SAMANTARAY	2025-11-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration. 2. The name of Victim/Informant appears in the copy of F.I.R. vide Annexure-1
45	D-CRLMC/36546/2025	ASWINI KUMAR DASH	2025-11-28	1.No. of Spl.G.R.Case under Annexure-1 does not tally with Prayer of the petition.
46	D-WP(C)/48625/2025	JAGYAN BALK MOHANTY, C.G.C	2025-11-28	Page 60 and 368 not neat.
47	D-WP(C)/48537/2025	KAIBALYA PANDA	2025-11-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.60 64,66,67,68,69 and 70 not neat and legible.
48	D-CRLMC/36575/2025	ANIMA KUMARI DEI	2025-11-28	1. Date of order under Annexure-3 does not tally with para-6 of the petition.2.As per impugned order under Annexure-3, Year of P.S. does not tally with Synopsis, Petition and F.I.R.under Annexure-1.3. C.Copy of F.I.R.to be filed.
49	D-WP(C)/48656/2025	HARIKRUSHNA PANIGRAHI	2025-11-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
50	D-CRLMC/36654/2025	AJIT CHANDRA MOHAPATRA	2025-11-28	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Address of the deponent on affidavit not furnished.2. As per impugned order under Annexure-1, the name of the Lower court not furnished in the petition.
51	D-CRLMC/36660/2025	RAJAT KUMAR PANDA	2025-11-28	1. CRLMC Petition not page marked on the file.
52	D-CRLMC/36713/2025	GOUTAM KUMAR ACHARYA (SR. ADV.)	2025-11-28	1. Age and Address of the petitioner not furnished in the cause title.2. Date of order under Annexure-7 does not tally with Index and para-8 of the petition
53	D-WP(C)/48552/2025	SPANDAN SRICHANDAN	2025-11-28	Address of the petitioner mentioned at page no.12 not tally with the cause title.
54	D-CRLA/36407/2025	PRAVASH CHANDRA JENA	2025-11-28	Period of Delay 10 days (I.A. for condonation of delay not filed) 2.The name of relatives

				have indicated at page Nos.29 and 30 of the trial court judgement
55	D-WP(C)/48499/2025	PRABODHA CHANDRA NAYAK	2025-11-28	.Petition not correctly addressed to Honorable Court
56	D-CMP/48899/2025	ABHISHEK DASH	2025-11-28	Defendants No-2 and 3 of the Trial Court not made Parties in the Petition.
57	D-WP(C)/47135/2025	SAYANTAN PANDA	2025-11-28	CrI.M.P 198 of 2023 and CrI.M.P 199 of 2023 mentioned in the Index(Anex- nos.11 and 12 ) appears to be wrong
58	D-ABLAPL/36455/2025	AMITABH NAIK	2025-11-28	1. PS case no. mentioned in para3 not correct. 2. Details of Informant in Annexure 1 page 11 12 14 15 16 Annexure 2 page 18 19 20 21 Annexure 3 page 23 24, 25, 26,27,28 and 29.
59	D-CMP/41821/2025	HRUDANANDA MOHAPATRA	2025-11-28	O.P No-7 not mentioned in the Petition.
60	D-CONTC/48500/2025	ADV.	2025-11-28	Code NOT INDICATED 2. COPY OF C.T IN W.P (C) NO.17907 BE FILED THEN PUT UP FOR SR
61	D-WP(C)/49142/2025	SANGRAM JENA	2025-11-28	Annexure-6 not neat
62	D-CRLREV/36503/2025	PRADIPTA BEURA	2025-11-28	1. Date of order does not tally in Annex-2 as per index.
63	D-WP(C)/49143/2025	SANGRAM JENA	2025-11-28	Annexure-6 not neat.
64	D-WP(C)/49140/2025	SANGRAM JENA	2025-11-28	Annexure-6 not neat.
65	D-CRLREV/36545/2025	ASWINI KUMAR DASH	2025-11-28	1.Authentication of Rs 8. 80/-not paid 2. C. copy of annex-1 not filed . Xerox copy filed
66	D-BLAPL/36267/2025	JUGALA KISHORE PANDA	2025-11-28	1. The name of the petitioner mentioned at the top of affidavit is not correct.
67	D-MACA/45727/2025	ADAM ALI KHAN	2025-11-28	Period of Delay 252 days 2.AU fee Rs 2/- not paid 3.statutory deposit not made
68	D-MACA/48490/2025	KAPILA CHARAN NAYAK	2025-11-28	Court Fee Rs3,565/ payable, not paid
69	D-BLAPL/36266/2025	SOUBHAGYA KUMAR DASH	2025-11-28	1. Lower Court mentioned at para 1 4 and 5 of the petition do not tally with that of rejection order. 2. Address of the petitioners have not been mentioned in V.Nama.
70	D-BLAPL/36272/2025	M.BALAJI. RAO	2025-11-28	1. Affidavit is not properly stamped.
71	D-WP(C)/49150/2025	SANGRAM JENA	2025-11-28	Annexure -6 not neat
72	D-MACA/48643/2025	ADAM ALI KHAN	2025-11-28	Period of Delay 142 days 2.statutory deposit not made
73	D-WP(C)/49134/2025	SANGRAM JENA	2025-11-28	Annexure -6 not neat
74	D-WP(C)/48779/2025	BIJAYA KUMAR BEHERA 1	2025-11-28	Page no 52 not legible
75	D-WP(C)/49053/2025	SUBHADUTTA ROURAY	2025-11-28	Page no.24 not neat
76	D-ABLAPL/36370/2025	PRASANTA KUMAR SAHOO	2025-11-28	1. The name of Victim/Informant appears in the copy of F.I.R.vide Annexure-1.
77	D-ABLAPL/36329/2025	SURENDRA KUMAR ROUT	2025-11-28	1. Name of Victim appearing in Synopsis and Para 1 be redacted. 2. Details of Victim

				appearing in Annexure 1 page 7 8 9 and 10.
78	D-WPCRL/33787/2025	JAYANTA KUMAR MAJHI	2025-11-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
79	D-ABLAPL/36440/2025	SANJIB KUMAR BHANJADEO	2025-11-28	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.17 and 18 not neat and legible.
80	D-WP(C)/48564/2025	MAHES DAS	2025-11-28	Date of copy of First appeal vide annex-3 not tally with Index.
81	D-CONTC/47391/2025	ADV.	2025-11-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. As per annex.1 Age of petitioner no.2 not properly mentioned.
82	D-WP(C)/48568/2025	ANKANN PANDA	2025-11-28	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
83	D-CMAPL/32870/2025	ADV.	2025-11-28	1.AU fee Rs 2.25/- to be paid. 2. Provision of Law Not furnished. 3.Code Not mention in cause title 4.Synopsis and date chart not filed. 5. Reference certificate not furnished. 6.Provision of law not furnished in I.A. 7. Advocate for the petitioner not signed by certificate in affidavit of I.A.
84	D-ABLAPL/36479/2025	ABHISIDDHANTA SAHOO	2025-11-28	1. PS case no. mentioned in Date Chart not correct. 2. OHCBA Welfare Fund Rs.50 not paid
85	D-WPCRL/36508/2025	NIRMAL RANJAN ROUTRAY	2025-11-28	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. PAGE NO.15 NOT LEGIBLE.IT MAY BE REGISTERED AS CRLMP
86	D-CRLA/36021/2025	RAMESH CHANDRA MAHARANA	2025-11-28	i) Status of the appellant not furnished.ii) Name of the Informant mention in Judgment para no. 2. iii)Name of the Relatives of victim mention in P.W.-1 and 2. iv)Code Incorrect.
87	D-ABLAPL/36564/2025	SATYA RANJAN MULIA	2025-11-28	page nos. 11 and 12 are not neat
88	D-ABLAPL/36389/2025	BIJAYA KUMAR RAGADA	2025-11-28	i) Deponent not signed in affidavit.ii) Page nos. 11 and 12 not properly scanned.iii)Authorization of other petitioner not mentioned in affidavit.
89	D-ABLAPL/36460/2025	ALOK KUMAR MOHAPATRA	2025-11-28	1. GR case No. left blank in Synopsis, CT, Para1 and Prayer. 2. Name of Identifying advocate mentioned in affirmation not correct and sole petitioner is swearing for another. 3. Certificate at page 9 not signed. 4. Annexure1 page 14 not legible

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 28-11-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CONTC/8144/2022	CONTC/8144/2022	GOPAL PRASAD JENA	OTHERS. INDEX NOT PAGEMARKED OTHERS. PAGE 9 TO 11 NOT NEAT AND LEGIBLE 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	CONTC/8111/2023	CONTC/8111/2023	SRIKANTA KUMAR SAHOO	OTHERS. INDEX NOT PAGEMARKED 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
3	CONTC/8110/2023	CONTC/8110/2023	SRIKANTA KUMAR SAHOO	OTHERS. INDEX NOT PAGEMARKED 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED